

### Training in Employees Provident Fund Organisation

2345. SHRI R. P. YADAV: Will the Minister of LABOUR pleased to state:

(a) whether Government are aware that there is immediate need to open a Training-cum-Evaluation cell under the Directorate of Training and Personnel in the Employees' Provident Fund Organisation for training the new ACs, PFIs and LDCs;

(b) whether Government propose to institute a rigorous training of all the new recruits included ACs, PFIs and LDCs for smooth and efficient administration; and

(c) whether there would be group discussions for explanation of the accounts, enforcement and legal sections amongst persons?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) and (b). Yes, Sir. There is already a Director of Personnel and Training in the Office of the Central Provident Fund Commissioner who deals with training of the staff and officers of the Employees' Provident Fund Organisation. A scheme for training new recruits at the level of Lower Division Clerks and Upper Division Clerks has been introduced in the Employees' Provident Fund Organisation recently. A scheme for imparting training to officers at higher levels has also been drawn up by the Central Provident Fund Commissioner. This will be taken up after gaining some experience with respect to the induction level training scheme.

(c) The techniques of group discussions will, no doubt, be adopted in the training courses.

### Action on Mathew Committee's Report

2346. SHRI K. RAMAMURTHY: Will the Minister of LABOUR be pleased to state the action taken by Government on Mathew Committee's report on National Employment Service?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): The recommendations of the Mathew Committee were examined by the Empowered Committee of the Government consisting of the representatives of concerned Ministries and Departments. The Empowered Committee has finalised its deliberations. The entire report of the Mathew Committee along with the views and comments of the Empowered Committee on various recommendations, has now been placed before the Government for final decision.

### E.S.I. Hospitals in Sivakasi

2347. SHRI K. RAMAMURTHY: Will the Minister of LABOUR be pleased to state:

(a) the number of small scale units in Sivakasi and neighbouring areas that extend ESIS and Provident Fund facilities to the employees;

(b) How many hospitals have been established under the ESI Scheme at Sivakasi; and

(c) whether fire fighting equipment and other legal requirements under the Factories Act are being observed in these factories?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) 220 such units are covered under the ESI Scheme while 250 are covered under the Employees' Provident Fund Scheme.

(b) There is an ESI dispensary at Sivakasi as well as 19 beds reserved in the Government Hospital, Sivakasi for members of the ESI Scheme.

(c) Yes, Sir.

### Improving working conditions of Child Labour in small match units, Sivakasi

2348. SHRI K. RAMAMURTHY: Will the Minister of LABOUR be pleased to state the steps taken to improve the working conditions of